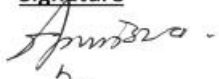
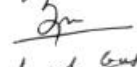



ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	O. P. MISRA	Advocate	for IFCI Ltd.	
2.	ZAIN ABRAHIM	Adv	R.P	
	ANSHUL GUPTA	RP	self	
3	Dinkar Singh	Adv	Arreel	
	Cdu all	126-129	matters	

CP No. 10/2010


Parties are represented by their respective counsels.

Due to paucity of time argument could not be concluded which are part heard.

List the matter on 13th May, 2019.

Dated: 23.04.2019


SAROJ RAJ
MEMBER (T)


H.P. CHATURVEDI,
MEMBER (J)

Typed by:
Shubham Kr. Singh
(PS)